

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**A. NO. 400 OF 2018**

**Dated: 07<sup>th</sup> August, 2019**

**In the matter of:**

**CLC Industries Ltd.**

**.... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission**

**.... Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **06.11.2019.**

**Court Master/PS**

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